

(b) Directorate General of Civil Aviation (DGCA) has issued Operations Circular 13 of 2010 on 2.6.2010 impressing upon all Scheduled/Non-Scheduled/ General Aviation Operators to strictly adhere to the standard operating procedures for approach and landing that would result in decent landings acceptable within the limitations of the aircraft without compromising stopping distance requirements. Further, as part of the re-assurance drive for critical aerodromes, special audit of airports identified as critical has been undertaken on priority basis to thoroughly review the systems and facilities at these aerodromes.

Direct flight from Australia to Amritsar

137. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Singapore Airlines have discontinued its services from Australia to Amritsar thereby causing a lot of inconvenience to the people of Indian origin coming directly to Amritsar; and

(b) if so, whether Government proposes to start Air India's flights on this route in near future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) As per bilateral Air Services Arrangements between India and Singapore, the designated airline(s) of Singapore and India are entitled to operate on Singapore - Amritsar v.v. sector. However, the actual operation by any airline is guided by its own commercial judgment.

Training facility for pilots

138. DR. JANARDHAN WAGHMARE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether India has adequate training facilities for pilots;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) Yes. Sir.

(b) At present there are 40 approved flying clubs in the country for imparting flying training.

(c) Does not arise.